

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 204
CA No. 08/JPR/2023
CP No. 35/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Shri Ravindra Pal Singh Saluja

...Petitioner

Versus

M/s Moonlight Enterprises Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None-appeared

For the Respondent : Sandeep Taneja, Adv.

ORDER

None appeared for the Petitioner. Mr. Sandeep Taneja, Adv. appearing on behalf of the Respondent. List the matter on 06.12.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

November 16, 2023